

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR**  
**COURT 13 ASSISTANT SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 21-09-2020.**

<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>TITLE</b>	<b>STAGE OF THE SUIT</b>
1.	SUM SUIT 1224/17	MR. NAVINCHANDRA UMARSHI SHAH VS SAPAN CREATIVES	JUDGMENT
2.	SUIT NO. 6521/03	ALKA SALES CORPORATION VS GALAXY TRAVELS	NM ORDER
3	SUIT NO. 4936/11	SUJAN IMPEX PVT LTD VS UNIQUE AESTHETICS PVT LTD	NM ORDER
4	SUM. 1044/16	MR. PRANAV SURESH BHATT VS 1.GLODYNE VENTURS AND HOLDING PVT. LTD. 2.MR. ANAND SARNAAIK 3.DIVVYANI ANNAND SARNAAIK	NM ORDER
5	SUM. 1101/16	MRS. VANDANA ADVANI VS 1.PARADYNE INFOSERVICES PVT. LTD. 2.MR. ANNAND SARNAAIK 3.MS. DIVVYANI ANNAND SARNAAIK	NM ORDER
6	SUM. 1102/16	MRS. MUSHFEKA MAMNOON VS 1.PARADYNE INFOSERVICES PVT. LTD. 2.MR. ANNAND SARNAAIK 3.MS. DIVVYANI ANNAND SARNAAIK AND ORS.	NM ORDER
7	NM 546/17 IN 3901/13	NUTAN PRIMARY ENGLISH SCHOOL VS MS CHETANA BOOK DEPOT	NM ORDER
8	NM 967/17 IN 7770/96	MAHAVIRPRASAD G. SARAF AND MR. PAUL K. AND ORS. VS RELIANCE INDUSTRIES LTD AND ORS	NM ORDER

9	SUIT NO. 730/19	DR. P. VIJAYAKUMAR ALIAS VIJAYAKUMAR PARAMESWARAN UNNITHAN VS PREETHI KRISHNAN	NM ORDER
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Court Room No. 13